

अध्यक्ष महोदय : कोई आदमी है  
जा इन से बात कर सके ।

This is utterly impossible. I allowed  
a discussion and still you are forcing me.  
It is impossible.

SHRI DHANIK LAL MANDAL: I  
am not forcing you, Sir.

अध्यक्ष महोदय : जब अतिक्रमण  
होता है, तब मुझे कष्ट होता है ।

श्री रास बिलास पासवान : कभी-  
कभी मंत्री जी को भी डांट दिया कीजिए ।

अध्यक्ष महोदय : मैं विल्कुल डांट  
देना हूँ । मैं विल्कुल डांट दूंगा ।

REPORT OF SECOND PRESS COMMISSION  
VOLUMES I & II AND MEMORANDUM OF  
ACTION TAKEN ON THE REPORT.

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI N. K. P.  
SALVE): I beg to lay on the Table a  
copy each of the following papers (Hindi  
and English versions) under sub-section  
(4) of section 3 of the Commission of  
Inquiry Act, 1952:—

(1) Report of the Second Press  
Commission Volumes I & II.

(2) Memorandum of Action taken  
on the Report.

[Placed in Library. See No. LT-5644/  
82].

STATEMENT ON THE OCEAN POLICY.

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF SCIENCE AND  
TECHNOLOGY, ELECTRONICS, OC-  
EAN DEVELOPMENT AND THE  
DEPARTMENT OF NON-CONVEN-  
TIONAL ENERGY SOURCES IN THE  
MINISTRY OF ENERGY (SHRI  
C. P. N. SINGH): I beg to lay on the  
Table a statement (Hindi and English  
versions) on the 'Ocean Policy.'

[Placed in Library. See No. LT-5645/  
82].

REVIEW ON AND ANNUAL REPORT OF  
INDIAN OIL CORPORATION LTD. BOMBAY  
FOR 1981-82.

THE MINISTER OF STATE IN THE  
MINISTRY OF ENERGY (SHRI DAL-  
BIR SINGH): I beg to lay on the Table  
a copy each of the following papers  
(Hindi and English versions) under sub-  
section (1) of section 619A of the Com-  
pany Act, 1956:—

(1) Review by the Government on  
the working of the Indian Oil  
Corporation Limited, Bombay,  
for the year 1981-82.

(2) Annual Report of the Indian  
Oil Corporation Limited, Bom-  
bay, for the year 1981-82 along  
with Audited Accounts and the  
comment of the Comptroller and  
Auditor General thereon.

[Placed in Library. See No.  
LT-5646/82].

REVIEW ON AND ANNUAL REPORT OF  
PRAGA TOOLS LTD. SECUNDERABAD FOR  
1981-82, MISHRA DHATU NIGAM LTD.  
HYDERABAD FOR 1981-82, BHARAT EARTH  
MOVERS LTD. BANGALORE FOR 1981-82  
AND BHARAT ELECTRONICS LTD. FOR  
1981-82.

THE DEPUTY MINISTER IN THE  
MINISTRY OF DEFENCE (SHRI K. P.  
SINGH DEO): I beg to lay on the Table  
a copy each of the following papers  
(Hindi and English versions) under sub-  
section (1) of section 619A of the Com-  
pany Act, 1956:—

(1) (i) A statement regarding Re-  
view by the Government on the work-  
ing of the Praga Tools Limited,  
Secundrabad, for the year 1981-82.

(ii) Annual Report of the Praga  
Tools Limited, Secundrabad, for the  
year 1981-82 along with Audited  
Accounts and the comment of the  
Comptroller and Auditor General there-  
on.

[Placed in Library. See No. LT-5649/  
82].

(2) (i) A statement regarding Re-  
view by the Government on the work-